

श्री प० ला० बाबूराव : मैं माननीय मंत्री जी से यह पूछना चाहता हूँ कि अभी उन्होंने बताया कि कुछ पुराने निर्णयों को बदला है, लेकिन क्या ऐसे अधिकारियों को बदला है या नहीं, जिन के दिमाग में अंगरेजियत भरी हुई है और क्या उन की जगह पर कोई हिन्दी के विशेषज्ञ नियुक्त किये गये हैं।

डा० का० ला० श्रीमाली : यह इस प्रश्न से नहीं उठता है।

रूरकेला उर्वरक का कारखाना

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\*७७२. श्री मोरारका :  
 श्री सरजू पांडे :  
 श्री हेम राज :  
 श्री टी० बी० विठ्ठल राव :  
 डा० राम सुभग सिंह :  
 श्री अ० मु० तारिक :  
 सरदार इकबाल सिंह :  
 श्री दलजीत सिंह :  
 श्री नवल प्रभाकर :

क्या इस्पात, खान और ईंधन मंत्री २४ नवम्बर, १९५८ के तारकित प्रश्न संख्या १७८ के उत्तर के सम्बन्ध में यह बनाने की कृपा करेंगे कि .

(क) क्या रूरकेला में उर्वरक कारखाने के लिये मशीन और उपकरणों के लिये आर्डर देने के बारे में इस बीच कोई निर्णय कर लिया गया है,

(ख) यदि हा, तो क्या उस का ब्यौरा बताने वाला एक विवरण सभा पटल पर रखा जायेगा; और

(ग) यह कारखाना कब चालू हो जायेगा ?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (c). The fertilizer plant at Rourkela will consist of two main parts (i) ammonia plant and auxiliaries and (ii) nitric acid and nitro-limestone plant.

It has been decided to award the contract for the construction of the nitric acid and nitro-limestone plant of the Fertilizer Factory at Rourkela to Sindri Fertilizers & Chemicals (Private) Ltd. at an estimated cost of Rs. 7.75 crores.

It is proposed to award the contract for the ammonia plant and auxiliaries to M/s. Uhde, West Germany, whose quotation was the lowest acceptable one. The terms and conditions of the contract are being finalised. The Fertilizer Plant is expected to go into production by March 1982.

Shri Morarka: Is it not a fact that this order with Sindri is placed at a loss of Rs. 30 lakhs, and Sindri proposes to make up that loss by increasing the price of fertilisers?

Sardar Swaran Singh: No, Sir That is not a fact

Shri Morarka: May I know if Sindri is going to appoint another foreign consultant when Rourkela already has a consultant for this particular plant?

Sardar Swaran Singh: There is no duplication. If for executing their part of the contract, Sindri Fertilisers employ another consultant or agency, they should be left to judge as to what is best to be done

Shri Morarka: Is it not a fact that in respect of the major part of the order placed with Sindri, Sindri is going to import and supply to Rourkela? If that is so, what was the difficulty in Rourkela directly importing it rather than bringing in Sindri into it?

Sardar Swaran Singh: I am happy that Sindri has come into this because they have got experience, and they are another sister public sector organisation, and if they show interest in doing a part of the contract, they would, in any case, be better suited even to import the necessary material and to make their know-how available for executing that part of the contract.

**Shri T. B. Vittal Rao:** May I know the capacity of the plant, that is going to be put up by Sindri as well as the West German firm?

**Sardar Swaran Singh:** The two are matching really. The capacity of the final product that comes out will be 80,000 tons nitrogen.

**Mr. Speaker:** Per day? For what period?

**Sardar Swaran Singh:** Per year.

**Shrimati Renu Chakravarty:** There are two parts, ammonia and nitrogen

**Sardar Swaran Singh:** The two parts that are mentioned really point to the same objective. The final product can be produced only if both these things are produced. It is not that the first part will produce something which can be marketed or consumed. That becomes the basis for production of the other. Therefore, like all other chemical plants, it is the end product that matters and not the production of the two parts separately.

**Shri T. B. Vittal Rao:** May I know whether these two plants will utilise the waste gases that will come from the open hearth furnace there?

**Sardar Swaran Singh:** The intention is to use coke oven gases.

**Shri T. B. Vittal Rao:** May I know when Sindri will start its construction work on the fertiliser plant, in view of the delay that has taken place?

**Sardar Swaran Singh:** They have already initiated action. As to their actually starting physically on the spot, it will take some time, but the planning and the levelling of site and the preparatory work have already started. Sindri have already started in right earnest the execution of their part of the contract.

**Shri Dasappa:** If the capacity is only 50,000 tons

**The Parliamentary Secretary to the Minister of Steel Mines and Oil (Shri Gajendra Prasad Sinha):** 80,000 tons of nitrogen per year.

**Shri Dasappa:** Is not this project too costly for the production of only 80,000 tons?

**Sardar Swaran Singh:** I think 80,000 is in terms of nitrogen, and the real quantity in tonnage, which is probably what the hon. Member has in mind, is like this. They had estimated that the maximum capacity of the plant will be 1,760 tons a day of n'tro-limestone, i.e., 580,000 tons per year of 330 work days. This, when described in terms of nitrogen, is described as 80,000 tons of nitrogen.

**Shri P. C. Bose:** May I know whether Sindri was given this contract on a competitive tender basis?

**Sardar Swaran Singh:** Yes, Sir. They were one of the competitors.

**Shrimati Renu Chakravarty:** May I know where Sindri has placed its orders for the supply of plant and machinery?

**Sardar Swaran Singh:** I could not say. I have not kept track. That is primarily for Sindri to place orders on any firm which they think are the most appropriate.

**Shri Damani:** May I know when the machinery ordered will start arriving in the country, and by what time the factory will be completed?

**Sardar Swaran Singh:** The plant is expected to be commissioned by March, 1962. As to the date on which physically the plant ordered by Sindri will start arriving, I cannot say.

#### Reservations for Scheduled Castes and Scheduled Tribes in State Legislatures and Parliament

\*773. { Shri N. R. Munisamy:  
Shri B. K. Galkwad:  
Shri Subodh Hansda:  
Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government are considering the question